

Non-Supply of Medical Kits to Community Health Guides

1752. SHRI D.B. PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether medical kits are not being supplied to Community Health Guides for the last two years all over the country;

(b) if so, the reasons therefor ; and

(c) the amount spent by way of honorarium to the Community Health Guides during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). Owing to resource constraints, it has not been possible to make allocations for the medicines to the Village Health Guides during the last two years.

(c) An amount of Rs. 2166.11 lakhs has been released to States and Union Territories for payment of honorarium to the Village Health Guides during the last two years.

Recommendations of Gujarat Committee on Textiles

1753. DR. A.K.PATEL: Will the Minister of TEXTILES be pleased to state:

(a) the thrust areas identified by the Gujarat Committee on textile industry;

(b) the recommendations accepted by Union government;

(c) the recommendations which have been implemented; and

(d) the results achieved?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): (a) The Tripartite Committee set up by the Gujarat Government has identified the following three thrust areas;

- i) Reducing the risk of further closure of mills and re-opening of mills which can be made viable;
- ii) Payment of legal dues and other reliefs to workers who have lost their jobs
- iii) Creating alternative sources of employment.

(b) to (d). The recommendations of the Committee have been examined for appropriate action. In some cases they have already been acted upon whereas in some others they have not been found acceptable. Recommendations concerning other Ministries have been taken up by the State Government with the concerned Ministries. In some cases action has to be taken by the State Government themselves.

Allocation of edible oils to States

1754. SHRI UTTAM RATHOD: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the State-wise allocation of imported edible oils during the year 1988-89 so far, month-wise;

(b) whether Maharashtra Government have requested for increasing the allocation of imported edible oils; and

(c) if so, the reaction of Union Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAIKHA): (a) A statement

indicating state-wise allocation of imported edible oils during the oil year 1988-89 month-wise is given below:-

(b) Yes, Sir.

(c) In the present situation of increased availability of indigenous oils and the consequent reduction in imports, it is not possible to increase the monthly allocations of imported edible oils to Maharashtra.

STATEMENT

Allocation During the Oil-Year 1988-89 (Nov-Oct) Under PDS to States/UTs

Quantity in MTs.

S. No.	Name of States/UTs	Nov'88	Dec'88	Jan'89	Feb'89
1	2	3	4	5	6
1.	Andhra Pradesh	8000	2800	2800	2800
2.	Arunachal Pradesh	50	20	20	20
3.	Assam	350	100	100	100
4.	Bihar	400	160	160	400
5.	Goa	600	600	400	500
6.	Gujarat	13000	4550	2550	1000
7.	Haryana	1000	400	400	200
8.	Himachal Pradesh	1000	400	500	600
9.	Jammu & Kashmir	900	360	760	960
10.	Karnataka	5000	1750	1750	1750
11.	Kerala	5000	3500	3500	3700
12.	Madhya Pradesh	4000	1600	1600	1600

1	2	3	4	5	6
13.	Maharashtra	15500	6400	8400	8400
14.	Manipur	500	200	200	200
15.	Meghalaya	350	140	140	140
16.	Mizoram	500	350	350	350
17.	Nagaland	450	315	315	325
18.	Orissa	1300	520	520	520
19.	Punjab	1000	400	400	300
20.	Rajasthan	1000	400	400	300
22.	Sikkim	200	80	80	80
22.	Tamil Nadu	9000	6300	6300	3600
23.	Tripura	350	140	140	100
24.	Uttar Pradesh	2500	1000	1000	800
25.	West Bengal	9000	3600	5600	7600
26.	A & N Islands	140	56	56	70
27.	Chandigarh	150	60	60	60

1	2	3	4	5	6
28.	D & N Haveli	80	32	32	40
29.	Delhi	4250	1700	1700	1200
30.	Daman	40	40	40	40
31.	Diu	30	30	30	30
32.	Lakshadweep	50	20	20	30
33.	Pondicherry	540	500	350	450
	Total	86230	38523	40673	38285